

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) As on 15.11.85 there are 534 Air Hostesses in Indian Airlines.

(b) The number of Air Hostesses belonging to Scheduled Castes and Scheduled Tribes is 105 and 39 respectively.

(c) There is no shortfall.

[*Translation*]

Target Fixed for Irrigation in Seventh Plan

2663. SHRI VILAS MUTTEMWAR :
SHRI MOHANBHAI PATEL :
SHRI AMARSINH RATHAWA:
PROF. CHANDRA BHANU
DEVI :
SHRI ANAND SINGH :
SHRI R.M. BHOYE :
DR. KRUPASINDHU BHOI :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the target fixed for irrigation in the Seventh Five Year Plan as against the target set in the Sixth Five Year Plan, State.wise ;

(b) the extent to which the target has been achieved so far and the details thereof ; and

(c) the details of the steps being taken to achieve the targates in the Seventh Five Year Plan ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) :
(a) & (b) A statement is given below.

(c) The State Governments have been advised to provide adequate funds to on-going irrigation projects which are in an advanced stage of completion and are capable of yielding benefits in the Seventh Plan, to achieve the targets.

Statement

(’000 Ha.)

Name of the State	Target for VI Plan 1980-85	Target for VII Plan 1985-90	Anticipated Achievement during VI Plan (1980-85)
1. Andhra Pradesh	870	933	686.6
2. Assam	226	260	143.0
3. Bihar	1680	1455	1514
4. Gujarat	453	547	477
5. Haryana	298	369	290
6. Himachal Pradesh	28	20	26
7. Jammu & Kashmir	65	67	56
8. Karnataka	715	464	308.4
9. Kerala	303	280	186

1	2	3	4
10. Madhya Pradesh	1033	1080	802
11. Maharashtra	855	745	830
12. Manipur	61	39.5	49.8
13. Meghalaya	15	14.0	10.8
14. Nagaland	10	12.0	8.5
15. Orissa	660	706.0	537
16. Punjab	410	404	413
17. Rajasthan	482	570	452
18. Sikkim	8	8	5.1
19. Tamilnadu	233	133	128.4
20. Tripura	13	35	19.6
21. Uttar Pradesh	4550	4237	3934
22. West Bengal	687	470	343
Total States	13675	12848.5	11220.2
Union Territories	66	33	43
GRAND TOTAL	13741	12881.5	11263.2

[English]

New Dredger for Paradip Port

2654. SHRI CHINTAMANI JENA : Will the Minister of TRANSPORT be pleased to state :

(a) whether the maintenance dredging of the basin and approach channel of Paradip Port is being managed with a hired dredger at heavy charges ;

(b) if so, what are the annual hire charges ;

(c) whether the Chairman, Paradip Port Trust has approached Union Government to provide a new dredger to the Port ; and

(d) if so, the action taken thereon and when the new dredger is likely to be provided to the Paradip Port ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) All Maintenance of the Port is done by hiring dredgers from Dredging Corporation of India. As regards hire charges, it is stated that the same are fixed by M/s. Dredging Corporation of India keeping in view capital operating cost and return on investment made by them.

(b) Annual hire charges of dredgers deployed for maintenance dredging would be about Rupees Five crores.

(c) Yes, Sir.

(d) The project could not be included in the 7th Five Year Plan due to constraint of resources.

[Translation]

Repairs of National Highway No. 30

2665. SHRI VIJOY KUMAR YADAV : Will the Minister of TRANSPORT be pleased to state :